NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 112(ND)2016 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: M/s. Jaipur Investments Ltd.

SECTION OF THE COMPANIES ACT: 58 96

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 Vai blow Kasliwal Adu, acrossulent y J. Com
No. 2 +06

2. Kamlesh Jain Adu Petzbrows Kall

ORDER

None is present on behalf of the petitioner.

- Mr. Vaibhav, has put his appearance on behalf of the respondent Directors.
- Notice be issued to the Registrar of Companies for production of the record pertaining to the Respondent Company.
- Re-notify on 04.10.2016.

(Ina Malhotra) Member Iudicial

SdI

(K.Varadharajan) Member Judicial